

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**Criminal Revision No.1469 of 2018**

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Basanti Devi	...	...	<b>Petitioner</b>
<b>Versus</b>			
1. The State of Jharkhand			
2. Shalendra Kumar Khosla	...	...	<b>Opposite Parties</b>

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**CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR**

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For the Petitioner	: Mr. Randhir Kumar, Adv.
For the State	: Mr. Anjani Kr. Toppo, A.P.P.
For the O.P. No.2	: Mr. A. K. Sahani, Adv.

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The matter was taken up through Video Conferencing. Learned counsel for the parties had no objections with it and submitted that the audio and video qualities are good.

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**08/07.09.2021:** As jointly prayed for, put up this case after three weeks.

**(Rajesh Kumar, J.)**

Amar/-